

**Export of Iron and Chrome Ore**

1237. SHRI NARENDRA PRADHAN: Will the Minister of COMMERCE be pleased to state:

(a) what is the total quantity of iron ore and chrome ore exported and the amount of foreign exchange earned from such export; and

(b) the State-wise break-up of the revenue earnings in respect thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEDGE):

(a) The total quantity of iron ore and chrome ore exported and the amount of

foreign exchange earned by MMTC during 1997-98 is given below:

(Qty; Lakh Tonnes; Value; Rs. Crores; Provisional)

	Qty	Value
Iron ore	113.75	828.19
Chrome ore	2.70	94.20

(b) MMTC maintains portwise break-up of Iron ore exports. Iron ore exports from various ports in the last two years are follows:

	1996-97		1997-98 (Prov.)	
Port	Qty.	Val.	Qty.	Val.
Vizag	37.85	284.95	37.63	303.90
Madras	46.41	310.16	55.87	390.12
Paradip	10.90	68.44	9.88	63.47
Goa	4.09	20.65	10.37	70.70
Hazira	---	---	---	---
By Road (Nepal)	0.04	0.10	---	---
Total	99.29	684.30	113.75	828.19

(Qty:— Lakh Tonnes/Value; Rs. Crores)

Export of Chrome ore during the last two years is as follows:

	1996-97		1997-98	
Port	Qty.	Val.	Qty.	Val.
Paradip	2.92	127.35	2.70	94.20

(Qty.: Lakh Tonnes/Value; Rs. Crores)

**Revamping of Patents Bill**

1238. DR. B. B. DUTTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are reworking on the Patents Bill;

(b) if so, how the proposed Bill will differ from the earlier one;

(c) whether Government have set up an expert group to have a fresh look at various pending issues related to Intellectual Property Rights (IPRS); and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) and (b) No final decisions have been taken

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